NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/692/IB/2017

NAME OF THE PETITIONER(S)

: T.S KUMARESH

NAME OF THE RESPONDENT(S)

: BSS SOFTWARE SERVICES PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

NARECH VASSUDHEV

REPRESENTATION BY WHOM

NARESH VASSUDHEV

ADVOCATE Petv-

ESENTATION BY WHOM Nauch Vassualler

ADVOCATE JAY? Nauch Vassualler

Petv
Advocate for lesponduit - Mary Bll

K. SURBU RANGA BHARATHI

ORDER

Counsels for both the parties are present. Counsel for the Applicant prayed for time to make submissions. At request, time is enlarged. Put up on 09.03.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk